

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 18 of 2013

Dated : 11th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Power Company of Karnataka Ltd. & Ors. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran &
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar for R-1
Mr. Anuj Berry for R-2**

ORDER

At the request of the Learned Counsel for the parties, post the matter for further hearing on **06.05.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/pg